

jab where it shall be not less than 4 per cent. The milk solids other than fat, shall be not less than 8.5 per cent.

- (ii) Buffalo milk shall contain not less than 5 per cent. of milk fat except in Delhi, Punjab, Uttar Pradesh, West Bengal, Assam, Maharashtra and Gujarat where it shall not be less than 6 per cent.]

DELHI MILK SCHEME: INTRODUCTION OF METALLIC TOKENS

20. SHRI U. S. PATIL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that Delhi Milk Scheme proposes to introduce metallic tokens instead of the milk cards as at present; and

(b) if so, when the same are likely to be introduced?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN): (a) Yes.

(b) These are likely to be introduced in about 3 months' time.

दिल्ली की सहकारी समितियों की ओर बकाया रकम

21. श्री विमलकुमार मन्नालालजी चौड़िया : क्या सामुदायिक विकास तथा सहकार मंत्री 15 मार्च, 1965 को राज्य सभा में अतारांकित प्रश्न संख्या 650 के दिये गये उत्तर से संलग्न विवरण संख्या को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) 178 सहकारी समितियों से, जिनकी तरफ बहुत सी रकम अतिदेय हो चुकी है देय राशियों की वसूली के लिए क्वकदम उठाये गये हैं ;

(ख) उपरोक्त भाग (क) में उल्लिखित सहकारी समितियों में कितनी समितियाँ ऐसी हैं जिनके पास अतिदेय रकम के बगवर भी सम्पत्ति नहीं है; और

(ग) उपरोक्त भाग (क) में उल्लिखित सहकारी समितियों में से किन-किन समितियों को ऋणों के अतिरिक्त अनुदान दिया गया तथा प्रत्येक को कितना-कितना अनुदान दिया गया ?

† [DUES FROM CO-OPERATIVE SOCIETIES IN DELHI]

21. SHRI V. M. CHORDIA: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to refer to the Statement No. IV attached to the reply given to Unstarred Question No. 650 in the Rajya Sabha on the 15th March, 1965 and state:

(a) the steps taken to effect the recovery from 178 Co-operative Societies from which large amounts are overdue;

(b) the number of the Co-operative Societies out of those referred to in part (a) above which do not possess assets even equal to the amount of overdues outstanding against them; and

(c) the names of the Co-operative Societies out of those referred to in part (a) above to which grants were given in addition to loans and the amount of grant given in each case?

सामुदायिक विकास तथा सहकार मन्त्रालय में उपमंत्री (श्री बी० एस० मूर्ति) :

(क) दिल्ली प्रशासन ने कलेक्टर दिल्ली को सभी सम्बन्धित समितियों से बकाया सरकारी ऋणों की वसूली करने के लिए कहा है ।

† [] English translation.

(ख) 12

(ग) एक विवरण संलग्न है।

विवरण

उन उपसमितियों के नाम जिन्हें ऋणों के अतिरिक्त अनुदान दिया गया तथा प्रत्येक को कितना-कितना अनुदान दिया गया।

समिति का नाम	अनुदान की राशि
	रु०
बेहलादपुर बगर को-आपरेटिव मल्टीपर्पस सोसायटी लि०	2,450' 00
जगतपुर को-आपरेटिव मल्टीपर्पस सोसायटी लि०	2,000' 00
नरेला को-आपरेटिव मल्टीपर्पस सोसायटी लि०	1,000' 00
पल्ला को-आपरेटिव मल्टीपर्पस सोसायटी लि०	6,033' 91
नाहरपुर को-आपरेटिव मल्टीपर्पस सोसायटी लि०	7,069' 35
बेगमपुर अहिरन को-आपरेटिव मल्टीपर्पस सोसायटी लि०	2,000' 00
बोहरगढ़ को-आपरेटिव मल्टीपर्पस सोसायटी लि०	1,638' 00
लोक सेवक को-आपरेटिव मल्टीपर्पस सोसायटी लि०	5,837' 26
बादसी को-आपरेटिव मल्टीपर्पस सोसायटी लि०	2,186' 00

समिति का नाम	अनुदान की राशि
	रु०
रिथला को-आपरेटिव मल्टीपर्पस सोसायटी लि०	3,400' 00
हाईडस एण्ड स्किन्स को-आपरेटिव इण्डस्ट्रियल सोसायटी लि०	1,760' 00
नरेला को-आपरेटिव मार्किटिंग सोसायटी लि०	8,100' 00
पुठ कलां को-आपरेटिव मल्टीपर्पस सोसायटी लि०	600' 00
दिल्ली स्टेट को-आपरेटिव फेडरेशन लि०	19,030' 00
न्यू झगोला सेवक सुधार ज्वार्यंट फार्मिंग सोसायटी लि०	2,400' 00
हस्तसल को-आपरेटिव ज्वाइंट फार्मिंग सोसायटी लि०	2,295' 00
अशोक को-आपरेटिव मल्टीपर्पस सोसायटी लि०	1,227' 00
पल्ला को-आपरेटिव ज्वाइन्ट फार्मिंग सोसायटी लि०	1,080' 00
अशोक को-आपरेटिव ज्वाइंट फार्मिंग सोसायटी लि०	840' 00
दिल्ली कंज्युमर्स को-आपरेटिव होलसेल स्टोर लि०	12,500' 00

समिति का नाम	अनुदान की राशि
लाडपुर को-आपरेटिव ज्वाइंट फार्मिंग सो- सायटी लि० .	360' 00
झरोडा कलां को-आपरे- टिव मल्टीपर्पस सो- सायटी लि० .	450' 00
ककरोला को-आपरेटिव मल्टीपर्पस सोसायटी लि० . . .	300' 00
मंडोली को-आपरेटिव मल्टीपर्पस सोसायटी लि० . . .	763' 20
नजफगढ़ को-आपरेटिव मल्टीपर्पस सोसायटी लि० . . .	700' 00
भारत को-आपरेटिव क्षिफ्ट एण्ड क्रेडिट सोसायटी लि० .	300' 00
मशीन टूल्स को-आपरे- टिव इण्डस्ट्रियल सो- सायटी लि०	1,300' 00
पंजाब को आपरेटिव इण्डस्ट्रियल सोसायटी लि० . . .	500' 00

†[THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) The Delhi Administration has requested the Collector, Delhi, to effect recovery of outstanding Government loans from all the societies concerned.

(b) 12.

(c) A statement is attached.

STATEMENT

Names of Co-operative Societies to which grants were given in addition to Loans and the amount of grant given in each case

Name of Society	Amount of grants given
	Rs.
Pehladpur Banger Co-operative Multipurpose Society Ltd.	2,450' 00
Jagatpur Co-operative Multipurpose Society Ltd.	2,000' 00
Narela Co-operative Multipurpose Society Ltd.	1,000' 00
Palla Co-operative Multipurpose Society Ltd.	6,033' 91
Naharpur Co-operative Multipurpose Society Ltd.	7,069' 35
Begampur Ahiran Co-operative Multipurpose Society Ltd.	2,000' 00
Bohargarh Co-operative Multipurpose Society Ltd.	1,638' 00
Lok Sewak Co-operative Multipurpose Society Ltd.	5,837' 26
Badli Co-operative Multipurpose Society Ltd.	2,186' 00
Rithala Co-operative Multipurpose Society Ltd.	3,400' 00
Hides & Skins Co-operative Industrial Society Ltd.	1,760' 00
Narela Co-operative Marketing Society Ltd.	8,100' 00
Puth Kalan Co-operative Multipurpose Society Ltd.	600' 00
Delhi State Co-operative Federation Ltd.	19,030' 00
New Jhangola Sewak Sudhar Joint Farming Society Ltd.	2,400' 00
Hastal Co-operative Joint Farming Society Ltd.	2,295' 00
Ashoka Co-operative Multipurpose Society Ltd.	1,227' 00
Palla Co-operative Joint Farming Society Ltd.	1,080' 00

†[] English translation.

Name of society	Amount of grants given
	Rs.
Ashoka Co-operative Joint Farming Society Ltd.	840·00
Delhi Consumer's Co-operative Wholesale Store Ltd.	12,500·00
Ladpur Co-operative Joint Farming Society Ltd.	360·00
Jharoda Kalan Co-operative Multipurpose Society Ltd.	450·00
Kakroula Co-operative Multipurpose Society Ltd.	300·00
Mindoli Co-operative Multipurpose Society Ltd.	763·20
Najafgarh Co-operative Multipurpose Society Ltd.	700·00
Bharat Co-operative Thrift and credit Society Ltd.	300·00
Machine Tools Co-operative Industrial Society Ltd.	1,300·00
Punjab Co-operative Industrial Society Ltd.	500·00]

ESTABLISHMENT OF LOGGING CENTRES

22. SHRI K. C. BAGHEL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the Government of India propose to establish four logging centres in the country under the United Nations Special Assistance Fund; and

(b) if so, what will be the location of these centres?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN):
(a) Yes, Sir.

(b) It is proposed to establish four centres, one for each of the northern, eastern, central and southern regions. The centres for

the southern and northern zones will be located at Coimbatore and Dehra Dun respectively. The locations for the other two centres have not yet been decided.

IMPORT OF HEAVY-TYPE TRACTORS

23. { SHRI V. M. CHORDIA;
SHRI K. C. BAGHEL;
SHRI NIRANJAN SINGH;
SHRI DAYALDAS KURRE;
SHRI GURUDEV GUPTA:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether any proposal was received from the Government of Madhya Pradesh for import of heavy-type tractors for bringing additional acreage under cultivation under the intensive drive for Grow More Food Scheme; and

(b) if the answer to part (a) above be in the affirmative, whether Government have since accorded approval for the import of such tractors; and if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN):

(a) Yes.

(b) In 1964, the Government of Madhya Pradesh had asked for release of foreign exchange worth Rs. 100 lakhs (approx.) for import of 15 heavy crawler tractors for Ravine Reclamation Scheme and 100 medium crawler tractors for the Machine Tractor Station Scheme. Foreign exchange worth Rs. 28 lakhs was released in 1964 with which the State Government could purchase 29 tractors. This year, i.e. 1965, the State Government paced their demand at Rs. 66 lakhs for import of crawler tractors. Against this, foreign exchange worth Rs. 13 lakhs has so far been released. The balance requirements will be considered as and when additional foreign exchange becomes available.